

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO - 2933
TO BE ANSWERED ON - 08.08.2024

TRIBAL DEVELOPMENT IN KERALA

2933 SHRI BENNY BEHANAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the total number of tribal families living below the poverty line in Kerala;
- (b) the details of measures taken/proposed to be taken to provide them with adequate housing and sanitation facilities; and
- (c) the details of the funds allocated for tribal development in Kerala during the last two years?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): Government of Kerala has informed that as per the Socio-Economic Survey 2008-10, the total number of tribal families living below the poverty line in Kerala is 55,392. Further, as per Household Consumption Expenditure Survey (HCES) - 2022-23 conducted by National Sample Survey Office (NSSO), Ministry of Statistics & Programme Implementation, average Monthly Per Capita Consumption Expenditure (MPCE) in Kerala during 2022-23 by Scheduled Tribes for rural & urban is Rs. 4526 & Rs. 9373 respectively.

(b) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration. Besides Ministry of Tribal Affairs, 40 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, sanitation, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile 2024-25 of Union Budget document in the link <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>. Brief details of the schemes/programmes

of the obligated Ministries/Departments under which funds are being provided for housing, water supply and sanitation in tribal areas in various States including Kerala are as under:

Pradhan Mantri Awaas Yojana- Gramin (PMAY-G): Department of Rural Development is implementing rural housing scheme, Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April, 2016 to provide assistance to eligible rural households for construction of Pucca houses with basic amenities to achieve the objective of Housing for All in rural areas. Under PMAY-G, as on 08th August, 2024, a total of 2933 houses have been sanctioned and 2752 houses completed for ST households in Kerala.

Pradhan Mantri Awas Yojana - Urban (PMAY- U): addresses urban housing shortage among the EWS/LIG and MIG categories including the slum dwellers by ensuring pucca houses to all eligible urban households.

Jal Jeevan Mission (JJM): Department of Drinking Water and Sanitation, Ministry of Jal shakti in implementing JJM to provide safe and adequate drinking water through individual household tap connections by 2024 to all households in rural India. Under JJM, 6891 households were provided tap water connection in ST concentrated area in Kerala.

Swatchh Bharat Mission (Grameen): aims to make the country Open Defecation Free by providing access to toilet facilities to all rural households. Under the programme a total 23168 Individual Household Latrines (IHHLs) constructed in Kerala from 2014-15 to 2023-24 for STs.

Further, Government of Kerala has informed that the homeless Scheduled Tribes in Kerala are provided financial assistance for construction of houses through the Life Mission (Livelihood, Inclusion and Financial Empowerment) scheme by Government of Kerala. Construction of toilets is also included in this scheme. In addition to this scheme financial assistance is provided for renovation of houses and construction of toilets under SAFE (Secure Accommodation and Facility Enhancement Programme) scheme.

Details of funds released to Kerala under some major schemes of Ministry of Tribal Affairs - Special Central Assistance to Tribal Sub Scheme (SCA to TSS) / Pradhan Mantri Aadi Adarsh Gram Yojana (PMAAGY), Eklavya Model Residential School, Pre-Matric Scholarship, Post Matric Scholarship, Grants under Article 275 (1) of the Constitution, Grant-in-Aid to Voluntary Organisations working for the Welfare of Scheduled Tribes during last 2 years are as given below:

(Rs in Lakhs)

Year	Fund released
2022-23	2462.81
2023-24	7353.96
